

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL 15
JODHPUR BENCH, JODHPUR

ORDER SHEET



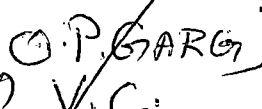
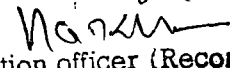
APPLICATION NO. 83 OF 2001

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><u>22/10/2001</u></p>	<p>None is present for the applicant. Mr. K.K. Shah, Counsel for the Respondents. Post on 19/11/2001 for hearing.</p> <p align="center">  Gopal Singh Adm. Member </p> <p align="center">  (B. S. RAIKOTE) Vice Chairman </p>
<p>19/11/2001 Copy of order sent to the Applicant vide No. 508 dt 26/11/2001</p> <p>ADP with 5/8/11 M 20/11/2001</p> <p>Recd 5/11/2001</p>	<p>None is present for the applicant. Mr. K.K. Shah, Counsel for Respondents.</p> <p>The applicant or her counsel is not appearing for last number of dates viz., 26.7.2001, 3.9.2001, 3.10.2001 and 22.10.2001 and even today the applicant remained absent. It appears that the applicant is no more interested in prosecuting this petition and her continuous absence fortifies this position. The petition is accordingly dismissed.</p> <p align="center">  O.P. GARG V.C. </p> <p>Part II and III destroyed in my presence on 24.11.2001 under the supervision of section officer (I) as per order dated 13.11.2001</p> <p align="center">  Section officer (Records) </p>